- (a) whether the Oil and Natural Gas Commission has placed orders for indigenous off shore supply vessels with some Indian shipyards;
 - (b) if so, the details of the said orders;
- (c) the names of the Indian shipyards with whom said orders were placed, with details of vessels to be supplied, shipyardwise;
- (d) by what time vessels are to be supplied; and
- (e) total amount of money involved in the said orders?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRINAWAL KISHORE SHARMA): (a) Yes Sir.

(b) to (d):

- Mazagon Docks Limited, 8 OSV. 4 were to be delivered between October 1983 to April, 1984. Two vessels delivered so far in February, 1984 and March, 1985 respectively. Remaining two are yet to be delivered. Formal contract in respect of remaining 4 is yet to be signed.
- Hindustan Shipyard 4 OSV's to be delivered between July, 1985 to April,
 Limited, Vishakhapatnam
 1986. No vessel delivered as yet.
- Hooghly Dock & Port 2 OSV's to be delivered between October, 1985 to Engineers India Ltd.,
 Howrah.
- 4. Garden Reach Shipbuilders 3 OSV's to be delivered between October, 1985 to and Engineers, Calcutta. April, 1986.
- Goa Shipyards Limited, 3 OSV's to be delivered between August, 1985 to
 Goa. April, 1986.
 - (e) The above orders would cost approximately Rs. 90 crores.

Purchase of Oil during Seventh Five Year Plan

1159. SHRI AMAR ROY PRADHAN: Will the Minister of PETROLEUM be pleased to state:

- (a) whether Government have decided to buy oil during the Seventh Five Year Plan; and
- (b) if so, the names of the exporters and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) The purchases are partly made on year to year basis and partly on On-the-spot basis. The details for the Seventh Plan will not, therefore, be available at this time.

Revival of Sick Industries

- 1160. SHRI B. V. DESAI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:
- (a) whether Union Government are preparing a blue-print formulating the strategies for re-opening the closed industries and reviving the sick units;
- (b) if so, what is the total number of sick units in the country at present;

- (c) whether any proposal is being considered for their improvement; and
- (d) the total number of sick units that will be revived during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS AND IN THE MINIS-TRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (c). The Union Government is proposing to set up a Board for industrial and Financial Reconstruction for tackling the problem of sick units. Necessary draft legislation in this regard is now being finalised. However. certain policy guidelines on sick industries have already been issued for guidance of Central Ministries, State Governments and Financial institutions to deal with this problem. The salient features of these guidelines have already been furnished in reply to Lok Sabha Unstarred Question No. 204 on 23.1.1985.

- (b) Data on sick industrial unit assisted by banks are being collected by RBI as per the definition of sickness adopted by it. According to the latest data available from RBI, there were 83,597 sicks units in the country as at the end of June, 1984.
- (d) Revival of sick units, which are potentially viable is considered by the assisting banks and financial institutions on individual merits and is a continuous process. It is therefore not possible to quantify the number of sick units which will be revived during the current year.

No Industry Districts in States

1161. SHRI SHARAD DIGHE: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government, while moulding its Industrial location policy, have included only 'A' category Districts (which do not have any large or medium scale industrial unit) in the list of 'No Industry Districts';
- (b) whether it is causing hardship to some States; and
 - (c) if so, Government's reaction to it?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS AND IN THE MINIS-TRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) After the recategorisation of backward areas, No Industry Districts and Special Regions have been included in Category 'A'.

- (b) Some of the States have suggested that Taluk/Blocks having no large or medium scale industry or districts having one or two medium or large scale industries may be included in the list of 'No Industry Districts'.
- (c) Government has set up an Inter-Ministerial Committee to review and revise the existing scheme of Incentives for industrialisation of Backward Areas.

Improvement in Production of Engineering Industries

- 1162. SHRI BRAJA MOHAN MOHANTY: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:
- (a) whether the production of manufacturing output and production of engineering industries have been less in 1984-85 than in 1983-84 and if so, the reasons thereof and steps taken to improve their performance; and
- (b) whether any trend towards improvement is visible in this sector during the quarter from April to June, 1985; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS AND IN THE MINIS-TRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir. The index of production of manufacturing sector including engineering industries achieved a growth of 4.1 per cent in 1984-85.

(b) Yes, Sir. The index of production of manufacturing sector including engineering industries recorded a growth of 6.1 percent in April, 1985, the month for which the latest data is available. Industry groups which recorded a high growth rate are Electrical Machinery (13.9 per cent) and Transport Equipment (16.7 per cent).